

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FAIRDEAL MARWAR GARAGES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	FAIRDEAL MARWAR GARAGES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15.07.1974
3.	Authority under which corporate debtor is incorporated / registered	RoC - Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U11102MP1974PTC001283
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 2 – A.B. Road Indore MP 452001
6.	Insolvency commencement date in respect of corporate debtor	24.01.2020 (Copy of the Order received on 17.02.2020)
7.	Estimated date of closure of insolvency resolution process	22.07.2020 (Being 180 days from commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name : Mr. Jagdish Kumar Reg.No. : IBBI/IPA-001/IP-P00671/2017-2018/11143
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: B56 , Wallfort City , Bhatagaon , Ring Road No.1 , Raipur , Chhattisgarh , 492001. Email Id : <u>jkparulkar@yahoo.co.in</u>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: E – 10A , Kailash Colony , Greater Kailash – 1 , New Delhi , Delhi , 110048. Email Id : <u>fairdeal@aaainsolvency.com</u>

11.	Last date for submission of claims	02.03.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms	<u>A.RELEVANT FORMS</u> Web link : https://ibbi.gov.in/home/downloads

Notice is hereby given that the **National Company Law Tribunal, Indore Bench** has ordered the commencement of a corporate insolvency resolution process of the **Fairdeal Marwar Garages Private Limited** on 24.01.2020. Copy of the order received on 17.02.2020.

The creditors of Fairdeal Marwar Garages Private Limited , are hereby called upon to submit their claims with proof on or before 02.03.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Jagdish Kumar

Interim Resolution Professional

In the matter of Fairdeal Marwar Garages Private Limited

Registration No. IBBI/IPA-001/IP-P00671/2017-2018/11143

Date : 19.02.2020

Place : New Delhi